

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 5.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.207/252/HDB/2017
NAME OF THE COMPANY	Kamineni constructions private Limited
NAME OF THE PETITIONER(S)	Kamineni constructions private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ravi Kian Kanineni	MD	9246100006	(R)

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Mr. Ravi Kiran Kamineni, Managing Director for Kamineni Constructions Pvt. Ltd.

CA is disposed by separate Orders.

Member (Technical)

Member (Judicial)

Srikanth